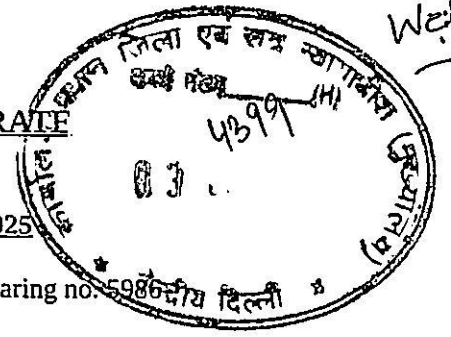


Web-Sign

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**ROUSE AVENUE COURT COMPLEX, DELHI**

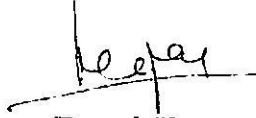
**MODIFIED DUTY ROSTER FOR THE MONTH OF JULY, 2025**



In view of request received from Sh. Paras Dalal, Ld. ACJM-01, the order bearing no. 6005-D/CJM/RADC/DR/2025, for the month of July, hereby modified as under:

Sr. No.	Name of the Duty ACJM	Duty to be performed on	In place of
1.	Ms. Neetu Nagar Ld. ACJM—06, RADC, New Delhi	05.07.2025	Sh. Paras Dalal Ld. ACJM-01, RADC, ND

Rest of the conditions shall be remain unchanged.

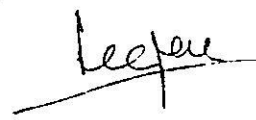
  
(Deepak Kumar - II)  
Chief Judicial Magistrate  
Rouse Avenue District Courts  
New Delhi/03.07.2025

6141 - 6161-D  
Order No. /D/CJM/RADC/DR/2025

Dated 03.07.2025

Copy forwarded digitally for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (HQs), Delhi.
3. The Ld. District & SessionS Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi.
4. The CJM/ACJMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no. 3, II Floor, CGO Complex, Lodhi Road, ND.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-Charge, Care Taking, Facilitation, Computer and Filing Section, Judicial Branch, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lock-up In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-Charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secretary DLSA, RADC.

  
(Deepak Kumar - II)  
Chief Judicial Magistrate  
Rouse Avenue District Courts  
New Delhi/03.07.2025